

CBI Vs. Surender Singh & Ors.
CC No. 3/2019

14.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. M. S. Bammi, Ld. counsel for A-5.
A-6 with Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7.
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

The matter has been taken up from through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Judgment is not ready.

Put up for judgment on **21.08.2020** at **11.00 AM**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.08.14
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
14.08.2020.

CBI Vs M.K. Menon & Ors.

CC No. 2/2019

14.08.2020.

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Ankit Bhatia, Ld. proxy counsel for Sh. Madhav
Khurana, Ld. Counsel for A-2, A-4 & A-5.
Sh. Mudit Jain, Ld. Counsel for A-3.
Ms. Geetanjali Sharma, Ld. Counsel for A-8.
Sh. Pavan Narang, Ld. Counsel for A-11.

**Proceedings against A-1 M.K. Menon, A-6 L.K. Sinha, A-10
Yashpal Narang and A-12 Rashid Jilani have already
abated.**

**A-7 Lalit Virmani and A-9 Sanjeev Sharoff have been
discharged vide order dated 4.6.2016.**

The proceedings of this case have been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Sh. G. K. Seth Ld. Counsel for A-8 has already made submission before this court that he will address the final arguments only when the courts are opened for physical hearing by appearing personally before the court.

In view of the aforesaid circumstances, matter be listed for final arguments on **03.09.2020**.

On the request of Ld. PP of CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
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Date: 2020.08.14
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
14.08.2020.**